

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1926 of 2001

New Delhi, this the 2nd day of August, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Raj Kishan S/o Sh.Mangtu Ram,  
Presently, r/o H.No.30/20 F,  
Near Dispensary, Badarpur, Delhi-32. -APPLICANT  
(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through The Secretary,  
Ministry of Finance, Govt. of India,  
New Delhi.

2. The Addl. Commissioner of Income-Tax,  
Hissar Range, Hissar(Haryana).

3. The Income Tax Officer(DDO),  
Income Tax Office, Govt. of India,  
Hissar(Haryana).

-RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr.Kulidip Singh, Member(Judl)

Shri Yogesh Sharma, learned counsel for the applicant submits that the applicant has filed this OA to redress his grievance regarding his disengagement from service by a verbal order w.e.f. 22nd February, 2001.

2. Facts in brief are that applicant was engaged in the year 1995 as a Frash by the Respondent No.2. Probably, thereafter he was disengaged on 13th August, 1997. Thereafter he was engaged vide order dated 28th August, 1997 w.e.f.14.8.97 up to 9.11.97 and submits that he had worked till 22nd February, 2001 but soon after his termination, some juniors and freshers have been engaged. He prays that the respondents may be directed to consider and re-engage him in preference to freshers or juniors.

3. It is further submitted that the applicant has made a representation to the respondents for re-engagement but the same has not been replied to the

*Ar*

(2)

respondents. No decision has been taken on the said representation so far, as such applicant's counsel prays for a direction to the respondents to at least dispose of his representation.

4. In view of the prayer made by the learned counsel for the applicant, I dispose of this OA with a direction to the respondents to dispose of the applicant's representation dated 15.5.2001 praying for re-instatement by a detailed, reasoned and speaking order within a period of two month from the date of receipt of a copy of this order. No costs.

  
( KULDIP SINGH )  
MEMBER(JUDL)

/kd/